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Title: Introduction of the Maternity Benefit (Amendment) Bill, 2018 (Amendment of Section 3, etc.)

SHRI ADHALRAO PATIL SHIVAJIRAO (SHIRUR): Sir, I beg to move for leave to introduce a Bill further to amend the Maternity Benefit Act, 1961.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Maternity Benefit Act, 1961."

The motion was adopted.

SHRI ADHALRAO PATIL SHIVAJIRAO: Sir, I introduce** the Bill.